

Central Administrative Tribunal
Principal Bench: New Delhi

C.P. No. 35/2002 In
O.A. No. 2409/2001

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New Delhi this the 20th day of March, 2002

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

Shri Ashok Kumar Mukherjee
S/o Shri Ajit Kumar Mukherjee
R/o F3/334, Andrews Ganj
New Delhi-110 049.

-Applicant

(By Advocate: Shri Surinder Singh)

Versus

1. Mr. Krishna Kumar,
The Director General,
C-Wing, Nirman Bhawan,
New Delhi-110 011.

2. Shri P.K. Gupta
The Superintending Engineer
Co-ordination Circle (Civil)
East Level, R.K. Puram,
New Delhi.

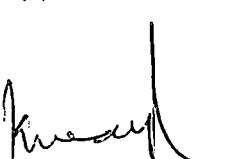
-Respondents

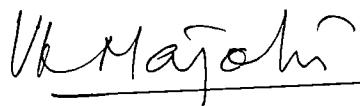
(By Advocate: Shri R.P. Aggarwal with
Shri B.S. Jain)

ORDER (Oral)

Hon'ble Shri Kuldip Singh, Member (J)

Tribunal's order dated 13.9.2001 in OA No. 2409/2001
having been complied with, present contempt proceedings are
dropped. Notices issued to the respondents are discharged.


(Kuldip Singh)
Member (J)


(V.K. Majotra)
Member (A)

cc.